

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.136/2024 (WZ)**

News item titled "Eight killed and 50 injured in boiler Blast at Dombivli Chemical Plant " appearing in The Hindu dated 23/05/2024

AND

ORIGINAL APPLICATION NO.121/2024 (WZ)

News item titled "Amudan Chemicals Pvt Ltd in Dombivli East -8 killed, 60 injured in boiler blast at Thane Chemical unit", appearing in the Indian Express dated 24/05/2024

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 1**

I, R.A. Rajput, Aged Adult, occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Kalyan, having office address at Siddivinayak Sankul, 3rd Floor, Near Oak Baug , Station Road, Kalyan (West) , do hereby state on solemn affirmation as under –

- (1) The Hon'ble NGT vide order dated 08/11/2024 directed the Respondent-Board i.e. nodal agency of the Joint Committee to file an Affidavit as to what method could be adopted by the expert committee/body to be constituted, so that if Hon'ble NGT deem it appropriate, may appoint /constitute such expert committee /body.



(2) I am filing this Affidavit in compliance of the Order dated 08/11/2024 passed by this Hon'ble NGT.

(3) I say and submit that in compliance of this Hon'ble NGT order dated 08/11/2024, the Respondent -Board vide email dated 13/01/2025 has requested the Institute of Chemical Technology (ICT), Mumbai and the National Environmental Engineering Research Institute (NEERI), Nagpur to offer the methodology to be adopted to assess the air, water and soil pollution in respect of fire and explosion incidence occurred in M/s.Amudan Chemical Pvt Ltd located at Plot No.W-229, MIDC Phase-II, Dombivali, Tal-Kalyan, Dist-Thane.

(4) I say and submit that accordingly, NEERI vide email dated 13/01/2025 informed that impact assessment is feasible through an in-depth evaluation using advanced techniques, such as source characterization and apportionment for pollutant detection. Further ICT vide letter dated 16/01/2025 has submitted a detailed proposal for theoretical estimation of pollution and remediation plan for the accidental site of M/s.Amudan Chemicals Pvt Ltd.

(5) I say and submit that in order to review the methodologies proposed by ICT and NEERI, the said proposals were placed before the Joint Committee Meeting held on 28/01/2025



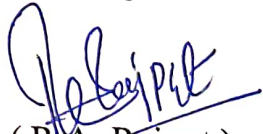


through Video-Conferencing, wherein it was decided that both the institutions would conduct a field visit to the blast site at Amudan Chemicals Pvt. Ltd., Dombivli at the earliest before determining the next course of action. Additionally the Environmental Damage Assessment Report submitted by the Joint Committee in Original Application No.22/2020 (filed by Aryavart Foundation against Yashashvi Rasayan Pvt Ltd & Anr) will be made available to both the institutions for reference. A copy of the Minutes of the meeting of the Committee held on 28/01/2025 is annexed herewith as an **Annexure-I**.

- (6) I say and submit that after conducting the field visit by the ICT and NEERI to the blast site at Amudan Chemicals Pvt. Ltd., Dombivli, the said institutions will finalize the methodology.
- (7) Hence this Affidavit.

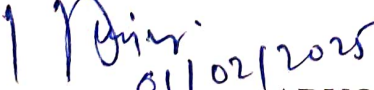
Solemnly affirmed on this 01... day of Feb....., 2025
at... Kalyan

For and on behalf of
Maharashtra Pollution Control
Board i.e. Respondent No. 1 .


(R.A. Rajput)
Regional Officer-Kalyan

Regional Officer
M.P.C. Board, Kalyan.

Before me

1 
01/02/2025
ADVOCATE

V. P. SINGH

LL.B.

ADVOCATE & NOTARY

GOVT. OF INDIA

Reg. No. 10697

Flat No. 5 & 6, B-Wing,

Metals Co-op. Hsg. Society,

Shahed (W)-421 103.

28/17

Notary Reg. No.....

Date..... 01/02/2025

Minutes of meeting of the committee constituted under the NGT order dtd 08.11.2024 in the matter of OA No. 121 of 2024 WZ.

Subject	Committee meeting constituted in the matter of M/s. Amudan Chemical Pvt Ltd., Plot No. W-229, MIDC Phase-II Dombivali
Date	28/01/2025.

In compliance with the Hon'ble NGT order issued on 08.11.2024 regarding assessment of Environmental Compensation due to the blast at M/s. Amudan Chemical Pvt Ltd., Plot No. W-229, MIDC Phase-II Dombivali a meeting of committee members was conducted via video conferencing on 28.01.2025. The meeting was attended by following members.

1. Rajendra Patil – Scientist 'E' CPCB, Regional Directorate, Pune
2. Raj Kamble - Representative from MIDC
3. Sachin Bhele – Deputy Director, DISH Kalyan
4. Dr. Rajendra Rajput – Regional Officer, MPC Board Kalyan

As per the Hon'ble NGT order, the Maharashtra Pollution Control Board (MPCB) sought a methodology for assessing environmental compensation from the Institute of Chemical Technology (ICT), Mumbai, and the National Environmental Engineering Research Institute (NEERI), Mumbai, on 13.01.2025. Both institutions have submitted their proposals.

The discussion focused on the methodologies proposed by ICT and NEERI for assessing environmental damage. ICT submitted a detailed methodology, including pollution estimation and a remediation plan. Whereas, NEERI, in its letter, stated that impact assessment is feasible through an in-depth evaluation using advanced techniques such as source characterization and apportionment for pollutant detection.

The Central Pollution Control Board (CPCB) representative, Rajendra Patil, highlighted a previous Hon'ble NGT matter, OA 22/2020 (Aryavart Foundation v/s

Yashashvi Rasayan Pvt. Ltd. & Anr), wherein a damage assessment report had been submitted by the committee. He suggested that this report could serve as a reference for assessing environmental damage.

It was further decided that both institutions would conduct a field visit to the blast site at the earliest before determining the next course of action. Additionally, the environmental damage assessment report from OA 22/2020 will be made available to both institutions for reference.



Rajendra D Patil, Scientist 'E'
CPCB, Regional Directorate, Pune



Dr. Rajendra Rajput, Regional
Officer, MPCB Kalyan and Nodal
Officer of joint committee



Raj Kamble
Representative from MIDC



Sachin Bhele, Deputy Director,
DISH Kalyan